



File No. 10/03/2023-NCLT

राष्ट्रीय कम्पनी विधि अधिकरण / NATIONAL COMPANY LAW TRIBUNAL

छठा तल, ब्लॉक-3,
सी. जी. ओ. कम्प्लेक्स, लोधी रोड,
6th Floor, Block-3,
CGO Complex, Lodhi Road,
नई दिल्ली / New Delhi- 110003
दिनांक / Dated: 6th July 2023

ORDER

Hon'ble Member (J) Shri Praveen Gupta is on leave from 10.07.2023 to 14.07.2023.

There shall be Special Bench at NCLT Allahabad from 10.07.2023 to 14.07.2023 to attend to the matters listed before Hon'ble Member (J) Shri Praveen Gupta and Hon'ble Member (T) Shri Ashish Verma. The Special Bench shall comprise of:

Special Bench at NCLT Allahabad

1. Hon'ble Member (J) Shri Ashok Kumar Bhardwaj
2. Hon'ble Member (T) Shri Ashish Verma

Hon'ble Member (J) Shri Ashok Kumar Bhardwaj shall first take up the matters of their own Division Bench (NCLT New Delhi Court No. II) and then attend the matters of Special Bench (NCLT Allahabad) as per Hon'ble Member's **convenience**.

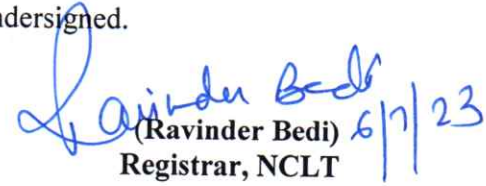
The Special Bench shall attend the matters through Video Conference.

The Constitution of Bench is as per section 419 (3) of the Companies Act, 2013.

This is in modification of Order of even number dated 07.12.2022 from 10.07.2023 to 14.07.2023 only.

Any inadvertent error may be brought to the attention of the undersigned.

This issues with the approval of Hon'ble President, NCLT.


(Ravinder Bedi) 6/7/23
Registrar, NCLT

Copy to:-

1. P.S. to Hon'ble President, National Company Law Tribunal, New Delhi.
2. Hon'ble Members, National Company Law Tribunal.
3. NCLT web site/ Notice Board.